सत्यमेव जयते
Government of India / भारत सरकार
Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय
Department of Commerce / वाणिज्य विभाग
Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली
VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली
Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/AUG/202324/7 **DATED: 02/08/2023**

Please Note

I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/AUG/202324/7 dated 31/07/2023 of Norms Committee - II for the year 2023-24 was held on 02/08/2023 under the Chairmanship of HARDEEP SINGH,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SHRI S.K. BHATNAGAR, CONSULTANT (SKB)	TECHNICAL CONSULTANT, DGFT
2	SHRI V.C. AGARWAL, CONSULTANT (TEC-3)	TECHNICAL CONSULTANT, DGFT

Signature Not Verified
Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)
This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

3	SHRI R.K. JAISWAL, D.O.	MHI
4	SHRI SHAISH KUMAR, CONSULTANT (TEC-1)	TECHNICAL CONSULTANT, DGFT
5	SHRI RAHUL BHARDAWAJ, AD	MSME
6	S.K. JAIN, TECHNICAL CONSULTANT	DPIIT
IN ATTENDANCE:		
1	SHRI SANTOSH KUMAR DUBEY, Dy. DGFT	DGFT

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Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002219AM23
RA File Number	042404000147 AM21
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. A copy of norms fixed earlier for the AA, if any.
II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
III. Weight of each Export Product.
IV. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
V. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
VI. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

Case No.	2 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NEO WHEELS LIMITED (CN)
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001089AM24
RA File Number	NA
Licence No and Date	0310071004/31/01/2001

Norms Committee Decision:

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Location: DGFT(HQ)

Case deferred for the comments of TE.

Case No.	3 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	GE POWER INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005027AM23
RA File Number	039404001063 AM13
Licence No and Date	0310728198/14/03/2013

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 26.07.2023, as under:

I. Import 2 & 3-Net content in EP + 1% wastage as applied
II. 6 to 8- Net content in EP + 2% wastage as applied
III. 9 to 11- As applied Value restricted to 2% of fob value
IV. 12- Deleted as not imported

Note: For the rest of the items, the earlier decision of NC will hold good.

RA concerned may take suitable consequential action accordingly.

Case No.	4 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006532AM23
RA File Number	039404000083 AM17
Licence No and Date	0310804945/24/05/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, &

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Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

(iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant(SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	5 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006284AM23
RA File Number	318304000010 AM17
Licence No and Date	3110066259/20/07/2016

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) dated 02.08.2023, as under:

ITEM OF EXPORT: ALU-ALU (CFB) FOIL (**1000 KG**)

ITEM OF IMPIORT:

S.NO.	DESCRIPTION OF IMPORT	QTY RECOMENDED IN KGS
1	OPA FILM OF RELTHICKNESS	131.65
2	PVC FILM OF RELTHICKNESS	388.11
3	ALUMINIUM FOIL OF REL MICRON	131.65

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Location: DGFT(HQ)

4	PU ADHESIVE WITH 60 % SOLIDS	64.38
5	PU HARDNER WITH 60 % SOLIDS	1.25

RA concerned may take suitable consequential action accordingly.

Case No.	6 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006556AM23
RA File Number	039404000417 AM17
Licence No and Date	0310807159/17/08/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant(SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	7 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Location: DGFT(HQ)

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HQ File Number	HQRNORM REVIW00006537AM23
RA File Number	039404000589 AM17
Licence No and Date	0310808152/28/09/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	8 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006539AM23
RA File Number	039404000742 AM17
Licence No and Date	0310809287/24/11/2016

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

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Location: DGFT(HQ)

Case No.	9 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006614AM23
RA File Number	342404000244 AM17
Licence No and Date	3410042745/09/12/2016

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	10 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006541AM23
RA File Number	039404000968 AM17
Licence No and Date	0310810663/20/01/2017

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	11 / NC/2/MEET/Jul/202324/7

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Location: DGFT(HQ)

Case Status	Case Approved
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006285AM23
RA File Number	318304000157 AM17
Licence No and Date	3110066596/17/02/2017

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) dated 02.08.2023, as under:

ITEM OF EXPORT: ALU-ALU (CFB) FOIL (**1000 KG**)

ITEM OF IMPORT:

S.NO.	DESCRIPTION OF IMPORT	QTY RECOMENDED IN KGS
1	OPA FILM OF RELTHICKNESS	131.65
2	PVC FILM OF RELTHICKNESS	388.11
3	ALUMINIUM FOIL OF REL MICRON	131.65
4	PU ADHESIVE WITH 60 % SOLIDS	64.38
5	PU HARDNER WITH 60 % SOLIDS	1.25

RA concerned may take suitable consequential action accordingly.

Case No.	12 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved

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Date: 30-Aug-2023 16:56:36
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Location: DGFT(HQ)

Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006542AM23
RA File Number	039404000092 AM18
Licence No and Date	0310813188/11/05/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	13 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006287AM23
RA File Number	318304000034 AM18
Licence No and Date	3110066775/07/06/2017

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) dated 02.08.2023, as under:

ITEM OF EXPORT: ALU-ALU (CFB) FOIL (**1000 KG**)

ITEM OF IMPIORT:

Signature Not Verified

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Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

S.NO.	DESCRIPTION OF IMPORT	QTY RECOMENDED IN KGS
1	OPA FILM OF RELTHICKNESS	131.65
2	PVC FILM OF RELTHICKNESS	388.11
3	ALUMINIUM FOIL OF REL MICRON	131.65
4	PU ADHESIVE WITH 60 % SOLIDS	64.38
5	PU HARDNER WITH 60 % SOLIDS	1.25

RA concerned may take suitable consequential action accordingly.

Case No.	14 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006550AM23
RA File Number	039404000669 AM18
Licence No and Date	0310817289/24/11/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

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Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	15 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	018105001080AM19
RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 12.04.2023, as under:

Export Product: Chokes ET8403, ET8456, ET8457, ET8458

MHI Input as under:

Sl.No.	Import Item Name	% Wastage Allowed
1	BLOCK CORE	Under GN- 4 , Net to Net with accountability Clause
2	C CORE	Under GN- 4 , Net to Net with accountability Clause
3	POLYMIDE FILM	2% wastage on net content basis / as applied for, whichever is minimum
4	ALUMINIUM FOIL	2% wastage on net to net basis / as applied for, whichever is minimum.

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Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	16 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006616AM23
RA File Number	342404000315 AM18
Licence No and Date	3410043899/19/02/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. The firm has not given details as asked in our DL.
II. Copy of Annexure 4E is also required.

The case stands deferred.

Case No.	17 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006555AM23
RA File Number	039404001076 AM18
Licence No and Date	0310820156/27/03/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, &

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(iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	18 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005185AM23
RA File Number	039404000069 AM19
Licence No and Date	0310820713/27/04/2018
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	19 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005277AM23
RA File Number	039404000228 AM19
Licence No and Date	0310821769/19/06/2018
Norms Committee Decision: Case deferred for the comments of TE.	

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Location: DGFT(HQ)

Case No.	20 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005285AM23
RA File Number	039404000370 AM19
Licence No and Date	0310822618/26/07/2018
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	21 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006557AM23
RA File Number	039404000320 AM19
Licence No and Date	0310822765/01/08/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

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Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Case No.	22 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005286AM23
RA File Number	039404000510 AM19
Licence No and Date	0310823617/07/09/2018
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	23 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005287AM23
RA File Number	039404000528 AM19
Licence No and Date	0310823797/17/09/2018
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	24 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006560AM23
RA File Number	039404000601 AM19
Licence No and Date	0310824247/05/10/2018
Norms Committee Decision:	

Signature Not Verified

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	25 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005289AM23
RA File Number	039404000615 AM19
Licence No and Date	0310824393/11/10/2018
Norms Committee Decision:	

1. Case deferred for the comments of TE.

Case No.	26 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00004755AM23
RA File Number	042404000180 AM19
Licence No and Date	0410164885/16/11/2018
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to Call for PH in the forthcoming meeting.

The case stands deferred.

Case No.	27 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00146602AM22
RA File Number	052304000362 AM19
Licence No and Date	0510408678/28/11/2018

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	28 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006563AM23
RA File Number	039404000806 AM19
Licence No and Date	0310825759/18/12/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted the justification for wastages given by the applicant during PH. The PH was attended by S/Shri (i) Kamlesh P Dand, GM (ii) Vivek D Bhangare, & (iii) K Ramakrishnan Iyer. After due deliberation, the Committee decided to ratify the ad-hoc norms as per comments of Consultant (SKB), as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

RA concerned may take suitable consequential action accordingly.

Case No.	29 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005291AM23
RA File Number	039404000789 AM19
Licence No and Date	0310825812/20/12/2018

Norms Committee Decision:

Called for PH in the forthcoming meeting.

Case No.	30 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00146584AM22
RA File Number	052304000427 AM19
Licence No and Date	0510409208/07/01/2019

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) dated 29.07.2023, as under:

Against Export:

SI.No.	Item of Export	Quantity	Item of Import	Quantity
1	COIN	67700.00	ALL KIND	**49950.07**

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

	BLANKS (CONSISTING OF COPPER - 65%, NICKEL- 12.50% AND ZINC- 22.50%)	KGS	OF COPPER SCRAP COVERED BY ISRI CODE	**KGS** INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
			NICKEL CATHODES (Ni 99.95%)	**9631.17KGS** INCLUSIVE OF CATHODES (Ni 13.81% WASTAGE ON NET CONTENT OF NICKEL IN THE EXPORT PRODUCT.
			SHG ZINC INGOTS (Zn 99.995%)	**17200.54 KGS** INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT
2	COIN BLANKS (CONSISTING OF COPPER- 65%, NICKEL-	162300.00 KGS	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	**119747.37 KGS** INCLUSIVE OF 13.51% WASTAGE ON THE

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Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

	12.50% AND ZINC- 22.50%)			NET CONTENT OF COPPER IN THE EXPORT PRODUCT
			NICKEL CATHODES (Ni 99.95%)	**23089.20 KGS** INCLUSIVE OF 13.81% WASTAGE ON THE NET CONTENT OF NICKEL IN THE EXPORT PRODUCT
			SHG ZINC INGOTS (Zn 99.995%)	**41235.56 KGS** INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	31 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM REVIW00146616AM22
RA File Number	052304000462 AM19
Licence No and Date	0510409513/29/01/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) dated 29.07.2023, as under:

SI.No.	Item of Export	Quantity	Item of Import	Quantity
1	COIN BLANKS (CONSISTING OF COPPER - 70 %, AND ZINC- 30%)	94250.00 KGS	ALL KIND OF SCRAP COVERED BY ISRI CODE	**74888.22 KGS** INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
			SHG ZINC INGOTS (Zn 99.995%)	**31928.13 KGS** INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT
2	COIN BLANKS (CONSISTING OF COPPER-	286750.00 KGS	ALL KIND OF COPPER SCRAP	**227842.95 KGS** INCLUSIVE OF 13.51%

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Location: DGFT(HQ)

	70%, AND ZINC- 30%)		COVERED BY ISRI CODE	WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT
			SHG ZINC INGOTS (Zn 99.995%)	**97139.43 KGS** INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	32 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00004774AM23
RA File Number	042404000233 AM19
Licence No and Date	0410165152/30/01/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	33 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005295AM23
RA File Number	039404000976 AM19
Licence No and Date	0310826973/11/02/2019
Norms Committee Decision: Committee Report Awaited.	

Case No.	34 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006573AM23
RA File Number	NA
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	35 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00004772AM23
RA File Number	042404000251 AM19
Licence No and Date	0410165221/18/02/2019
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Called for PH in the forthcoming meeting.

Case No.	36 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00004773AM23
RA File Number	042404000250 AM19
Licence No and Date	0410165220/18/02/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	37 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005297AM23
RA File Number	039404001128 AM19
Licence No and Date	0310827926/27/03/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	38 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00155756AM22
RA File Number	052404000756 AM19

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Licence No and Date	0510410178/08/04/2019

Norms Committee Decision:

Committee Report Awaited.

Case No.	39 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00146572AM22
RA File Number	052304000001 AM20
Licence No and Date	0510410184/09/04/2019

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) dated 29.07.2023, as under:

The following quantity may be allowed against Export:

SI.No.	Item of Export	Quantity	Item of Import	Quantity
1	COIN BLANKS (CONSISTING OF COPPER - 65 %, NICKEL – 10% AND ZINC- 25%)	225000.00 KGS	ALL KIND OF SCRAP MILL BERRY (Cu: 99.90%)	**166008.37 KGS** INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
			NICKEL FULL PLATE	**25607.25 KGS** INCLUSIVE

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

			(Ni 99.90%)	OF 13.81% WASTAGE ON NET CONTENT OF NICKEL IN THE EXPORT PRODUCT.
			SHG ZINC INGOTS (Zn 99.90%)	**63517.50 KGS** INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	40 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005299AM23
RA File Number	039404000096 AM20
Licence No and Date	0310829026/14/05/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	41 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005353AM23
RA File Number	039404000121 AM20
Licence No and Date	0310829099/17/05/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	42 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005327AM23
RA File Number	039404000285 AM20
Licence No and Date	0310830344/16/07/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	43 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002244AM23
RA File Number	052404000339 AM20
Licence No and Date	0510411850/16/09/2019
Norms Committee Decision:	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for the comments of TE.

Case No.	44 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005332AM23
RA File Number	039404000513 AM20
Licence No and Date	0310831977/03/10/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	45 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005333AM23
RA File Number	039404000675 AM20
Licence No and Date	0310833218/04/12/2019
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	46 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005030AM23
RA File Number	072404000202 AM20

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0710115821/06/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to seek following information from the applicant:

I. Size of conductor & Wt. Of EP.

Case stands deferred.

Case No.	47 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00001169AM24
RA File Number	092404000501 AM20
Licence No and Date	0910068356/09/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

The Committee considered the case and decided to ask the firm w.r.t. their representation dated 07.03.2023. The firm has represented for enhancement of wastage of item no.1 of import. In some of AAs wastage asked for this item is less than 1%. Firm may be requested justify higher wastage in this AA with supporting drawing & calculations.

The case stands deferred.

Case No.	48 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM REVIW00005337AM23
RA File Number	039404000823 AM20
Licence No and Date	0310834191/15/01/2020
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	49 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	50 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000867AM24
RA File Number	052404000743 AM20
Licence No and Date	0510413767/02/03/2020
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	51 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005345AM23
RA File Number	039404001006 AM20
Licence No and Date	0310835652/18/04/2020
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	52 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005355AM23
RA File Number	039404000096 AM21
Licence No and Date	0310836464/01/06/2020
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	53 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000936AM24
RA File Number	072404000056 AM21
Licence No and Date	0710116545/03/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to seek following information from the applicant:	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

I. Size of conductor & Wt. Of EP.

Case stands deferred.

Case No.	54 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006570AM23
RA File Number	NA
Licence No and Date	0310836526/05/06/2020
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	55 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000086AM24
RA File Number	NA
Licence No and Date	0310836906/26/06/2020
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	56 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00001068AM24
RA File Number	092404000206 AM21
Licence No and Date	0910068967/20/07/2020

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

The Committee considered the case and decided to ask the firm w.r.t. their representation dated 07.03.2023. The firm has represented for enhancement of wastage of item no.1 of import. In some of AAs wastage asked for this item is less than 1%. Firm may be requested justify higher wastage in this AA with supporting drawing& calculations.

The case stands deferred.

Case No.	57 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	58 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM REVIW00000996AM24
RA File Number	052304000150 AM21
Licence No and Date	0510415010/26/08/2020
Norms Committee Decision:	
Case referred to DPIIT for the comments of TE.	

Case No.	59 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PANAMETRICS ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00007311AM23
RA File Number	039504000467 AM21
Licence No and Date	0310839209/29/10/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	60 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has not provided proper reply of deficiency letter and decided to re-issue the DL for furnishing the reply within 15 days. Case stands deferred.	

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case No.	61 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005352AM23
RA File Number	03AA04012231 AM21
Licence No and Date	0311000112/11/12/2020

Norms Committee Decision:

Called for PH in the forthcoming meeting.

Case No.	62 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006381AM23
RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

Please provide the information as per DL. It seems to be a review case, please mention why unit is seeking review along with previous similar cases of the unit for reference.

The case stands deferred.

Case No.	63 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHARMA METALLOYS PRIVATE LIMITED

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00001625AM23
RA File Number	05AA04018957 AM21
Licence No and Date	0511000233/16/12/2020

Norms Committee Decision:

Committee Report Awaited.

Case No.	64 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	65 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. The firm has not provided calculations of inputs to be imported in this AA.

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case stands deferred.

Case No.	66 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005031AM23
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items.

Case stands deferred.

Case No.	67 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00095500AM21
RA File Number	52AA04006249 AM21
Licence No and Date	5211000416/02/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Application on ANF-4A & Appendix - 4E are not available.

Case stands deferred.

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Location: DGFT(HQ)

Case No.	68 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00004355AM23
RA File Number	04AA04008187 AM21
Licence No and Date	0411000499/15/03/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	69 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00113806AM21
RA File Number	07AA04010797 AM21
Licence No and Date	0711000773/25/03/2021
Norms Committee Decision: DL reply received. The Committee decided to send the DL reply to the concerned TE. Case stands deferred.	

Case No.	70 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005013AM23

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	07AA04011013 AM21
Licence No and Date	0711000805/31/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items.

Case stands deferred.

Case No.	71 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005816AM23
RA File Number	04AA04001718 AM22
Licence No and Date	0411000725/27/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for PH.

The case stands deferred.

Case No.	72 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STERLING ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00028072AM22
RA File Number	03AA04000456 AM22
Licence No and Date	0311003356/28/04/2021

Norms Committee Decision:

Case deferred for the comments of TE.

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Location: DGFT(HQ)

Case No.	73 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00034497AM22
RA File Number	07AA04003092 AM22
Licence No and Date	0711001041/06/05/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	74 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00114336AM22
RA File Number	04AA04002686 AM22
Licence No and Date	0411000971/14/06/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	75 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00126048AM22
RA File Number	05AA04033634 AM22
Licence No and Date	0511003304/28/06/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

Committee Report Awaited.

Case No.	76 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00146097AM22
RA File Number	05AA04057536 AM22
Licence No and Date	0511003801/23/07/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	77 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00146211AM22
RA File Number	05AA04057255 AM22
Licence No and Date	0511003805/24/07/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	78 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00147644AM22
RA File Number	05AA04059338 AM22

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Location: DGFT(HQ)

Licence No and Date	0511003831/26/07/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	79 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000984AM24
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	80 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000916AM24
RA File Number	07AA04024487 AM22
Licence No and Date	0711001860/06/09/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	81 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM REVIW00005011AM23
RA File Number	07AA04026459 AM22
Licence No and Date	0711001900/14/09/2021

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items.

Case stands deferred.

Case No.	82 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000860AM24
RA File Number	02AA04027192 AM22
Licence No and Date	0211001234/20/09/2021

Norms Committee Decision:

Committee Report Awaited.

Case No.	83 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002233AM24
RA File Number	04AA04027334 AM22
Licence No and Date	0411001512/23/09/2021

Norms Committee Decision:

Committee Report Awaited.

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	84 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000861AM24
RA File Number	02AA04026046 AM22
Licence No and Date	0211001241/24/09/2021

Norms Committee Decision:

Committee Report Awaited.

Case No.	85 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005012AM23
RA File Number	07AA04037450 AM22
Licence No and Date	0711002216/25/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to seek following information from the applicant:

I. Size of conductor & Wt. Of EP.

Case stands deferred.

Case No.	86 / NC/2/MEET/Jul/202324/7

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Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002235AM24
RA File Number	04AA04037472 AM22
Licence No and Date	0411001907/29/11/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	87 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005548AM23
RA File Number	03AA040122329 AM22
Licence No and Date	0311009558/16/12/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	88 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000868AM24
RA File Number	05AX04000383 AM22
Licence No and Date	0511007335/29/12/2021
Norms Committee Decision: Case deferred for the comments of TE.	

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Case No.	89 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002254AM23
RA File Number	56AX04000006 AM22
Licence No and Date	5611000760/18/01/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	90 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00323866AM22
RA File Number	05AX04000645 AM22
Licence No and Date	0511008057/19/01/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	91 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002233AM23
RA File Number	56AX04000008 AM22
Licence No and Date	5611000764/19/01/2022
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for the comments of TE.

Case No.	92 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002237AM23
RA File Number	56AX04000014 AM22
Licence No and Date	5611000763/19/01/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	93 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00346160AM22
RA File Number	05AX04000792 AM22
Licence No and Date	0511008603/07/02/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	94 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22

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Location: DGFT(HQ)

Licence No and Date	0511008655/07/02/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	95 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ESSEL FOUNDRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00348531AM22
RA File Number	05AX04000900 AM22
Licence No and Date	0511008715/09/02/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	96 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHHAPERIA INTERNATIONAL COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00349171AM22
RA File Number	07AX04000350 AM22
Licence No and Date	0711003189/09/02/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	97 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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and Date	
HQ File Number	HQRNORM APPLY 00356006AM22
RA File Number	05AX04000977 AM22
Licence No and Date	0511008829/15/02/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	98 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00359895AM22
RA File Number	03AX04000985 AM22
Licence No and Date	0311011581/18/02/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	99 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00365851AM22
RA File Number	05AX04001072 AM22
Licence No and Date	0511010468/24/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Weight of each Export Product. II. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be	

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Location: DGFT(HQ)

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used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

III. Thickness of 3LPE coating & CWC, in export item and areas of 3LPE coating & CWC.

IV. Separate quantities of bare pipes and 3LPE coated & CWC Pipes

V. Detailed calculations/basis for the quantities of coating and lining materials (import items at Sl. No. 7, 8, 9, 10 and 12), supported by coating/lining thicknesses and coating/lining areas in export items and wastages claimed at each stage of manufacture.

VI. Detailed calculations/basis for the quantities of 'Galvanized Welded Wire-Mesh (import item no. 11) with wastages claimed at each stage of manufacture.

VII. Basis /calculations for the quantity of Anodes (import item No. 12) and wastages claimed, if any.

The case stands deferred.

Case No.	100 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00366460AM22
RA File Number	31AX04000069 AM22
Licence No and Date	3111001113/24/02/2022

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	101 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00373784AM22
RA File Number	04AX04000289 AM22
Licence No and Date	0411002796/03/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/136/2019-TSW dated 20.07.2023, as under:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Quantity of Import items at Sl.No.1 to 20 (8 mm Continuous Cast Copper Rod) may be allowed as 1.01 Kgs/Kg content in the export items at Sl. No.1 to 20 respectively.

RA concerned may take suitable consequential action accordingly.

Case No.	102 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00375535AM22
RA File Number	03AX04001499 AM22
Licence No and Date	0311012265/04/03/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	103 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006625AM23
RA File Number	34AX04000307 AM22
Licence No and Date	3411001917/07/03/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	104 / NC/2/MEET/Jul/202324/7

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)
This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Case Status	Case Deferred
Party Name	ULTRA FOIL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00379703AM22
RA File Number	05AX04001223 AM22
Licence No and Date	0511010822/08/03/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	105 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00379720AM22
RA File Number	05AX04001184 AM22
Licence No and Date	0511010826/08/03/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	106 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00390937AM22
RA File Number	04AX04000324 AM22
Licence No and Date	0411002928/17/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/136/2019-TSW dated 20.07.2023, as under:	

Signature Not Verified

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

i. Quantity of Import items at Sl.No.1 to 25 (8 mm Continuous Cast Copper Rod) may be allowed as 1.01 Kgs/Kg content in the export items at Sl. No.1 to 25 respectively.

RA concerned may take suitable consequential action accordingly.

Case No.	107 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00002221AM24
RA File Number	05AX04001255 AM22
Licence No and Date	0511011248/21/03/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	108 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00400058AM22
RA File Number	05AX04001309 AM22
Licence No and Date	0511011341/24/03/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	109 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006626AM23
RA File Number	34AX04000386 AM22
Licence No and Date	3411002034/28/03/2022

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	110 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005003AM23
RA File Number	07AX04000564 AM22
Licence No and Date	0711003574/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to seek following information from the applicant:

I. Size of conductor & Wt. of EP.

Case stands deferred.

Case No.	111 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00006627AM23
RA File Number	34AX04000066 AM23
Licence No and	3411002155/22/04/2022

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	112 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000644AM23
RA File Number	03AX04000568 AM23
Licence No and Date	0311014558/06/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. List of export item(s) with size of conductors in cables along with quantities of cables in Kms, conductor size wise.
II. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
III. Net weight per KI'1 of each Cable
IV. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
V. Total requirement of each raw material, export product wise, in a tabular form.

The case stands deferred.

Case No.	113 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000655AM23
RA File Number	08AX04000194 AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0811004897/09/05/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	114 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ALUTECH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000696AM23
RA File Number	05AX04000392 AM23
Licence No and Date	0511012435/10/05/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	115 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000855AM23
RA File Number	04AX04000126 AM23
Licence No and Date	0411003305/18/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/136/2019-TSW dated 20.07.2023, as under:

i. Quantity of Import items at Sl.No.1 to 10 (8 mm Continuous Cast Copper Rod) may be allowed as 1.01 Kgs/Kg content in the export items at Sl. No.1 to 10 respectively.

RA concerned may take suitable consequential action accordingly.

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Location: DGFT(HQ)

Case No.	116 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000959AM23
RA File Number	05AX04000547 AM23
Licence No and Date	0511012772/24/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1), as under:

ITEM OF EXPORT – GLASS EPOXY LAMINATES – 1.0 KG

(CONTAINING 0.552 KG GLASS WOVEN FABRIC AND 0.448 KG EPOXY RESIN)

ITEM OF IMPORT

S. No.	**IMPORT**	**WASTAGE ASKED**	**WASTAGE ALLOWED**	**QTY ALLOWED IN KG**
1	GLASS WOVEN FABRIC OF REL GSM	13.88%	5%	0.5796
2	EPOXY RESIN **(VOLATILE CONTENT 20%)**	20%	20%	0.5376

RA concerned may take suitable consequential action accordingly.

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	117 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HORIZON CHUTES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001511AM23
RA File Number	31AX04000080 AM23
Licence No and Date	3111001466/20/06/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	118 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001852AM23
RA File Number	02AX04000189 AM23
Licence No and Date	0211002664/05/07/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	119 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001855AM23
RA File Number	07AX04000447 AM23
Licence No and Date	0711004554/05/07/2022
Norms Committee Decision:	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/132/2019-TSW dated 307.2023, as under:

I. Quantity of import items at Sl.No. 1 to 6, 10, 12 to 14, 22, 23, 26 to 29, 32, 33, 36, 37, 41, 43, 44, 51 to 53, 60, 61, 63, 65, 66, 68, 70 & 71 may be allowed on net to net basis with accountability clause.

II. Quantity of import items at SI No. 7 to 9. 11, 15 to 21, 24, 25, 30, 31, 34, 35, 38 to 40, 42, 45 to 50, 54 to 59, 62, 64, 67 & 69 may be allowed as 1.02 Mtrs/Mtrs. content in the respective export items.

RA concerned may take suitable consequential action accordingly.

Case No.	120 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001856AM23
RA File Number	07AX04000294 AM23
Licence No and Date	0711004555/05/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/132/2019-TSW dated 307.2023, as under:

I. Quantity of import items at Sl.No. 1 to 5, 15 to 55, 79 to 84, 93 to 95, 98 & 101 may be allowed on net to net basis with accountability clause.

II. Quantity of import items at SI No. 6 to 14, 56 to 78, 85 to 92, 96, 97, 99 & 100 may be allowed as 1.02 Mtrs/Mtrs. content in the respective export items.

RA concerned may take suitable consequential action accordingly.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

Case No.	121 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	VEEVEE CONTROLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001857AM23
RA File Number	07AX04000453 AM23
Licence No and Date	0711004556/05/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 307.2023, as under:

MHI Inputs:

a. 15 Items at Sr. No. 1-7, 11-15, 17-19 as components on net to net basis with accountability clause under GN-4.

b. 04 Items at Sr. No. 8 to10 and 16 as raw materials with nil wastage on net content basis.

RA concerned may take suitable consequential action accordingly.

Case No.	122 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001890AM23
RA File Number	34AX04000313 AM23
Licence No and Date	3411002503/06/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-3), as under:

EP-Delete" ERW"

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Import-SS Seamless pipes- 23 MT after recovery Grade & thickness of import item will be same as used in Export product.

RA concerned may take suitable consequential action accordingly.

Case No.	123 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AADISHAKTI METAL RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001898AM23
RA File Number	05AX04000958 AM23
Licence No and Date	0511013637/07/07/2022

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	124 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002082AM23
RA File Number	05AX04001120 AM23
Licence No and Date	0511013796/15/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/7/2023-TSW dated 27.06.2023, as under:

Import item at Sl.No.1 shall be of relevant grade and thickness as contained/utilized in the export item and its quantity may be allowed as 1.10 Kgs. /Kg. content in the export item.

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	125 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002238AM23
RA File Number	07AX04000526 AM23
Licence No and Date	0711004760/25/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. In the reply letter firm has mentioned about Annexure -2, which has not been recd. with letter.
II. Details of EP given in application do not match with details given in App.-4E

The case stands deferred.

Case No.	126 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MMP INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002259AM23
RA File Number	50AX04000035 AM23
Licence No and Date	5011000529/25/07/2022

Norms Committee Decision:

Case deferred for the comments of TE.

Signature Not Verified

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	127 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002306AM23
RA File Number	05AX04001187 AM23
Licence No and Date	0511013995/27/07/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	128 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PARAS ENGINEERING WORKS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002326AM23
RA File Number	02AX04000238 AM23
Licence No and Date	0211002772/28/07/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	129 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002355AM23
RA File Number	03AX04002506 AM23
Licence No and Date	0311016715/29/07/2022
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for the comments of TE.

Case No.	130 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002370AM23
RA File Number	13AX04000118 AM23
Licence No and Date	1311001354/29/07/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	131 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002373AM23
RA File Number	34AX04000421 AM23
Licence No and Date	3411002588/29/07/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	132 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002387AM23
RA File Number	03AX04002108 AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0311016772/01/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

I. Type of weld used to manufacture pipe.
II. Surface area of pipe to be coated.
III. Thickness of each layer of coating as per purchase order.

The case stands deferred.

Case No.	133 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002402AM23
RA File Number	03AX04001858 AM23
Licence No and Date	0311016789/02/08/2022

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	134 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002403AM23
RA File Number	31AX04000128 AM23
Licence No and Date	3111001594/02/08/2022

Norms Committee Decision:

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case deferred for the comments of TE.

Case No.	135 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002425AM23
RA File Number	05AX04001242 AM23
Licence No and Date	0511013999/02/08/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	136 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002479AM23
RA File Number	34AX04000437 AM23
Licence No and Date	3411002612/04/08/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	137 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002480AM23
RA File Number	34AX04000436 AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	3411002614/04/08/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	138 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002493AM23
RA File Number	07AX04000637 AM23
Licence No and Date	0711004855/05/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.05.2023 and a reminder has been sent on 15.06.2023 & 30.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final reminder** to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Case No.	139 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RIKUN MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002497AM23
RA File Number	04AX04000424 AM23
Licence No and Date	0411003771/05/08/2022
Norms Committee Decision: Case deferred for the comments of TE.	

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Case No.	140 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000933AM24
RA File Number	07AX04000566 AM23
Licence No and Date	0711005066/20/08/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	141 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00001000AM24
RA File Number	02AX04000310 AM23
Licence No and Date	0211002976/05/09/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	142 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00003149AM23
RA File Number	02AX04000322 AM23
Licence No and Date	0211003038/15/09/2022
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

I. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
II. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
III. Wastage claimed on import items, if any.

The case stands deferred.

Case No.	143 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SCODA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005288AM23
RA File Number	08AX04000970 AM23
Licence No and Date	0811006057/20/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for PH.

The case stands deferred.

Case No.	144 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SURAJ LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00005290AM23
RA File Number	08AX04001031 AM23
Licence No and Date	0811006104/26/09/2022

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for PH.

The case stands deferred.

Case No.	145 / NC/2/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00003437AM23
RA File Number	52AX04001652 AM23
Licence No and Date	5211003339/28/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 06.04.2023 followed by reminders on 204.2023, 06.05.2023, 21.05.2023 for furnishing information/documents on DGFT BO Portal. However, no information has not been received. Therefore, Committee decided to reject the case and directed the firm to pay applicable custom duty with interest for EODC.

The case stands rejected.

Case No.	146 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00003682AM23
RA File Number	05AX04001918 AM23
Licence No and Date	0511015290/13/10/2022

Norms Committee Decision:

Case deferred for the comments of TE.

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Location: DGFT(HQ)

Case No.	147 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00000934AM24
RA File Number	07AX04001051 AM23
Licence No and Date	0711005514/20/10/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	148 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004293AM23
RA File Number	07AX04001163 AM23
Licence No and Date	0711005677/11/11/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	149 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004588AM23
RA File Number	07AX04001254 AM23
Licence No and Date	0711005777/24/11/2022
Norms Committee Decision:	

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Case deferred for the comments of TE.

Case No.	150 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM REVIW00001001AM24
RA File Number	02AX04000479 AM23
Licence No and Date	0211003387/25/11/2022

Norms Committee Decision:

Committee Report Awaited.

Case No.	151 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004732AM23
RA File Number	07AX04001301 AM23
Licence No and Date	0711005834/01/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items.

Case stands deferred.

Case No.	152 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DC AUTO PARTS PRIVATE LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004737AM23
RA File Number	07AX04001243 AM23
Licence No and Date	0711005840/01/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	153 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LAL BABA SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004749AM23
RA File Number	02AX04000484 AM23
Licence No and Date	0211003417/01/12/2022

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	154 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004779AM23
RA File Number	34AX04000727 AM23
Licence No and Date	3411003074/02/12/2022

Norms Committee Decision:

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for the comments of TE.

Case No.	155 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004781AM23
RA File Number	34AX04000725 AM23
Licence No and Date	3411003076/02/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	156 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004825AM23
RA File Number	56AX04000250 AM23
Licence No and Date	5611001331/06/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	157 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SUCHI FASTENERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004879AM23
RA File Number	34AX04000755 AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	3411003094/08/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	158 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004884AM23
RA File Number	07AX04001306 AM23
Licence No and Date	0711005893/08/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	159 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004894AM23
RA File Number	07AX04001305 AM23
Licence No and Date	0711005899/08/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	160 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00004934AM23
RA File Number	05AX04002674 AM23
Licence No and Date	0511016300/12/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	161 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ARJUN ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004968AM23
RA File Number	05AX04002624 AM23
Licence No and Date	0511016345/13/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	162 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AURA INDUSTRIAL EQUIPMENT AND PROJECTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004973AM23
RA File Number	04AX04000798 AM23
Licence No and Date	0411004605/13/12/2022
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	163 / NC/2/MEET/Jul/202324/7

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Date: 30-Aug-2023 16:56:36
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Location: DGFT(HQ)

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Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00004984AM23
RA File Number	03AX04004204 AM23
Licence No and Date	0311019973/14/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/107/2019-TSW dated 27.06.2023, as under:

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

Case No.	164 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005016AM23
RA File Number	03AX04003562 AM23
Licence No and Date	0311020021/15/12/2022

Norms Committee Decision:

1. Case deferred for the comments of TE.

Case No.	165 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GUJARAT COPPER ALLOYS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005026AM23
RA File Number	03AX04004387 AM23
Licence No and Date	0311020047/16/12/2022

Norms Committee Decision:

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Digitally Signed.
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Location: DGFT(HQ)

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Committee Report Awaited.

Case No.	166 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005062AM23
RA File Number	34AX04000845 AM23
Licence No and Date	3411003124/19/12/2022

Norms Committee Decision:

1. Case deferred for the comments of TE.

Case No.	167 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MAYUR INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005068AM23
RA File Number	05AX04002780 AM23
Licence No and Date	0511016437/19/12/2022

Norms Committee Decision:

1. Case deferred for the comments of TE.

Case No.	168 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005076AM23
RA File Number	31AX04000277 AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	3111001898/19/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
II. Detail technical note on manufacturing process including the relevant flow sheet.
III. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
V. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

Case No.	169 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005170AM23
RA File Number	05AX04002746 AM23
Licence No and Date	0511016479/21/12/2022

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	170 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00005342AM23
RA File Number	34AX04000901 AM23
Licence No and Date	3411003181/27/12/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	171 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005357AM23
RA File Number	03AX04004735 AM23
Licence No and Date	0311020316/28/12/2022
Norms Committee Decision: Called for PH along with samples in the forthcoming meeting.	

Case No.	172 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHALCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005382AM23
RA File Number	03AX04004840 AM23
Licence No and Date	0311020328/28/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	173 / NC/2/MEET/Jul/202324/7

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	HONYLITE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005443AM23
RA File Number	05AX04002891 AM23
Licence No and Date	0511016636/30/12/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	174 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NSI (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005475AM23
RA File Number	02AX04000528 AM23
Licence No and Date	0211003602/02/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	175 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005514AM23
RA File Number	52AX04001724 AM23
Licence No and Date	5211003893/04/01/2023

Signature Not Verified

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Case deferred for the comments of TE.

Case No.	176 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GMT PIPES & TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005576AM23
RA File Number	08AX04001479 AM23
Licence No and Date	0811006943/06/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	177 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005622AM23
RA File Number	07AX04001494 AM23
Licence No and Date	0711006149/09/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items. Case stands deferred.	

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	178 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005676AM23
RA File Number	52AX04001725 AM23
Licence No and Date	5211003948/11/01/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	179 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005677AM23
RA File Number	52AX04001726 AM23
Licence No and Date	5211003949/11/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	180 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005691AM23
RA File Number	05AX04002894 AM23
Licence No and Date	0511016833/12/01/2023
Norms Committee Decision:	

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Case deferred for the comments of TE.

Case No.	181 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005693AM23
RA File Number	31AX04000301 AM23
Licence No and Date	3111001954/12/01/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	182 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SEMINOX PIPES AND TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005716AM23
RA File Number	03AX04005104 AM23
Licence No and Date	0311020699/13/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	183 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005734AM23
RA File Number	03AX04000444 AM23

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Licence No and Date	0311020722/16/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	184 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005794AM23
RA File Number	05AX04003051 AM23
Licence No and Date	0511016903/18/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	185 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005831AM23
RA File Number	08AX04001656 AM23
Licence No and Date	0811007054/19/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	186 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SAHAJ SOLAR LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00005832AM23
RA File Number	08AX04001715 AM23
Licence No and Date	0811007058/19/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	187 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005869AM23
RA File Number	07AX04001564 AM23
Licence No and Date	0711006249/23/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items.

Case stands deferred.

Case No.	188 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005891AM23
RA File Number	04AX04000947 AM23

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Location: DGFT(HQ)

Licence No and Date	0411004811/24/01/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 15.07.2023, as under:

I. ITEM OF EXPORT: ROTAR BLADE - 50 NOS

II. **(WEIGHT PER BLADE SHOULD NOT BE LESS THAN 24,607 KG +/-2 %)**

III. IMPORT AT FOLLOWING ITEM AT S.NOS ARE **COMPONENTS** AND MAY BE ALLOWED WITH ACCOUNTABLITY AS PER G.N.4

IV. **2, 3, 4, 6 to 9, 13, 18, 20, 22 to 30, 32 to 34, 43, 44, 46 to 49, 51, 53, 57 to 62, 64, 68, 77, 79, 80, 85, 86, 88, 90, 95, 100, 104, 105, 107, 110, 112, 115, 125, 129 to 132, 134, 137, 138, 140, 147, 148, 152, 154 to 156, 160 to 166, 170 to 178**

V. IMPORT AT FOLLOWING ITEM AT 5.NOS ARE **CONSUMABLES** AND MAY BE ALLOWED AS APPLIED FOR WITH OVERALL **VALUE CAP OF 2% FOB VALUE**

VI. **1, 10 to 12, 14 to 17, 19, 21, 31, 35, 36, 40, 41, 45, 55, 56, 73, 75, 94, 98, 99, 101, 102, 108, 111, 116, 118, 122 to 124, 126, 127, 144, 157, 167 to 169**

VII. REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR.

RA concerned may take suitable consequential action accordingly.

Case No.	189 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005893AM23

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	04AX04000946 AM23
Licence No and Date	0411004819/24/01/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 15.07.2023, as under:

I. ITEM OF EXPORT: ROTAR BLADE - 50 NOS

II. **(WEIGHT PER BLADE SHOULD NOT BE LESS THAN 24,607 KG +/-2 %)**

III. IMPORT AT FOLLOWING ITEM AT S.NOS ARE **COMPONENTS** AND MAY BE ALLOWED WITH ACCOUNTABLITY AS PER G.N.4

IV. **2, 3, 4, 6 to 9, 13, 18, 20, 22 to 30, 32 to 34, 43, 44, 46 to 49, 51, 53, 57 to 62, 64, 68, 77, 79, 80, 85, 86, 88, 90, 95, 100, 104, 105, 107, 110, 112, 115, 125, 129 to 132, 134, 137, 138, 140, 147, 148, 152, 154 to 156, 160 to 166, 170 to 178**

V. IMPORT AT FOLLOWING ITEM AT 5.NOS ARE **CONSUMABLES** AND MAY BE ALLOWED AS APPLIED FOR WITH OVERALL **VALUE CAP OF 2% FOB VALUE**

VI. **1, 10 to 12, 14 to 17, 19, 21, 31, 35, 36, 40, 41, 45, 55, 56, 73, 75, 94, 98, 99, 101, 102, 108, 111, 116, 118, 122 to 124, 126, 127, 144, 157, 167 to 169**

VII. REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR.

RA concerned may take suitable consequential action accordingly.

Case No.	190 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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HQ File Number	HQRNORM APPLY 00005907AM23
RA File Number	08AX04001763 AM23
Licence No and Date	0811007095/24/01/2023
Norms Committee Decision: Case deferred for the comments of TE. DL reply received.	

Case No.	191 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005916AM23
RA File Number	08AX04001782 AM23
Licence No and Date	0811007106/25/01/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	192 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005940AM23
RA File Number	05AX04003145 AM23
Licence No and Date	0511017044/27/01/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	193 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00005953AM23
RA File Number	03AX04005308 AM23
Licence No and Date	0311021015/29/01/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	194 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006010AM23
RA File Number	03AX04005210 AM23
Licence No and Date	0311020770/01/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	195 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006025AM23
RA File Number	08AX04001758 AM23
Licence No and Date	0811007145/01/02/2023
Norms Committee Decision: Case deferred for the comments of TE.	

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Case No.	196 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAYAAN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006026AM23
RA File Number	03AX04005174 AM23
Licence No and Date	0311021097/01/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	197 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006056AM23
RA File Number	34AX04000925 AM23
Licence No and Date	3411003324/03/02/2023

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	198 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006068AM23
RA File Number	05AX04002912 AM23
Licence No and Date	0511017157/03/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) dated 29.07.2023, as under:

SI.No.	Item of Export	Quantity	Item of Import	Quantity
1	COIN BLANKS (CONSISTING OF COPPER - 92 PCT, NICKEL- 2 PCT AND ALUMINIUM- 6 PCT)	155400.00 KGS	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	**162282.98 KGS** INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
			NICKEL CATHODES (Ni 99.95%)	**3537.21 KGS** INCLUSIVE OF CATHODES (Ni 13.81% WASTAGE ON NET CONTENT OF NICKEL IN THE EXPORT PRODUCT.
			ALUMINIUM INGOTS (Al 99.97%)	**10558.49 KGS** INCLUSIVE OF 13.24% WASTAGE ON THE NET

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				CONTENT OF COPPER IN THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	199 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006069AM23
RA File Number	05AX04002911 AM23
Licence No and Date	0511017158/03/02/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	200 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MINDA D-TEN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006098AM23
RA File Number	05AX04002425 AM23
Licence No and Date	0511017178/06/02/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

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Case No.	201 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ERISTON ELECTRICAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006132AM23
RA File Number	34AX04000959 AM23
Licence No and Date	3411003351/07/02/2023
Norms Committee Decision: Case deferred for the comments of TE.Case deferred for the comments of TE.	

Case No.	202 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006150AM23
RA File Number	03AX04005391 AM23
Licence No and Date	0311021221/07/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	203 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006179AM23
RA File Number	08AX04001904 AM23
Licence No and Date	0811007231/08/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

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Case No.	204 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006187AM23
RA File Number	03AX04005304 AM23
Licence No and Date	0311021277/09/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	205 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006213AM23
RA File Number	13AX04000294 AM23
Licence No and Date	1311001747/09/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	206 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006237AM23
RA File Number	03AX04005418 AM23
Licence No and Date	0311021322/10/02/2023
Norms Committee Decision:	

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Case deferred for the comments of TE.

Case No.	207 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006293AM23
RA File Number	52AX04001734 AM23
Licence No and Date	5211004175/13/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Calculations of requirement of each RM with justification
II. Specification of cells to be imported including size
III. Weight of module
IV. Application on ANF 4A

The case stands deferred.

Case No.	208 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006304AM23
RA File Number	52AX04001736 AM23
Licence No and Date	5211004177/14/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis of the AA No. 5211002030 dated 15/02/2022 approved in NC-2 meeting dated 30.01.2023, as per comments of

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Consultant (TEC-3) given via email dated 01.08.2023, as under:

I. The words “Weight = 33.80Kg/Module & bifacial module having glass on both sides” may be added in the description of the export product.
II. The quantity of import items at Sl. No. 1, 2, 3, 4 & 9 may be allowed on net to net basis as per GN4.
III. The quantity of import item at Sl. No. 5 & 6 may be allowed as net plus 0.5% wastage.
IV. The quantity of import items at Sl. No. 7, 8, 10 & 11 may be allowed as applied for with the condition that value restricted up to 2 % fob value.

Note:

1. Export product will contain 72 imported cells per module.
2. Specification of imported cells will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	209 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006305AM23
RA File Number	52AX04001735 AM23
Licence No and Date	5211004178/14/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis of the AA No. 5211002030 dated 15/02/2022 approved in NC-2 meeting dated 30.01.2023, as per comments of Consultant (TEC-3) given via email dated 01.08.2023, as under:

I. The words “Weight = 33.80Kg/Module & bifacial module having glass on both sides” may be added in the description of the export product.
II. The quantity of import items at Sl. No. 1, 2, 3, 4 & 9 may be allowed on net to net basis as per GN4.
III. The quantity of import item at Sl. No. 5 & 6 may be allowed as net plus 0.5% wastage.
IV. The quantity of import items at Sl. No. 7, 8, 10 & 11 may be allowed as applied for with the condition that value restricted up to 2 % fob value.

Note:

1. Export product will contain 72 imported cells per module.
2. Specification of imported cells will be same as used in export product.

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Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	210 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006317AM23
RA File Number	05AX04003244 AM23
Licence No and Date	0511017327/14/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) dated 29.07.2023, as under:

SI.No.	Item of Export	Quantity	Item of Import	Quantity
1	COIN BLANKS (CONSISTING OF COPPER - 64.75%, NICKEL- 12.50% AND ZINC- 22.75%)	200000.00 KGS	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	**146995.45 KGS** INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
			NICKEL FULL PLATE (Ni 99.90%)	**28452.50 KGS** INCLUSIVE OF CATHODES (Ni 13.81% WASTAGE ON NET CONTENT OF NICKEL IN THE

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

				EXPORT PRODUCT.
			SHG ZINC INGOTS (Zn 99.90%)	**51378.6 KGS** INCLUSIVE OF 12.92 % WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	211 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006323AM23
RA File Number	03AX04005528 AM23
Licence No and Date	0311021443/15/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call the applicant for PH in the forthcoming meeting. The applicant should come with the samples of items.

The case stands deferred.

Case No.	212 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00006326AM23
RA File Number	07AX04001707 AM23
Licence No and Date	0711006437/15/02/2023

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	213 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006336AM23
RA File Number	07AX04001720 AM23
Licence No and Date	0711006445/15/02/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	214 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MBM TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006371AM23
RA File Number	03AX04005617 AM23
Licence No and Date	0311021510/16/02/2023

Norms Committee Decision:

Case deferred for the comments of TE

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	215 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006386AM23
RA File Number	07AX04001714 AM23
Licence No and Date	0711006457/17/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	216 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006387AM23
RA File Number	07AX04001716 AM23
Licence No and Date	0711006458/17/02/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	217 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006392AM23
RA File Number	07AX04001715 AM23
Licence No and Date	0711006467/17/02/2023
Norms Committee Decision:	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for the comments of TE

Case No.	218 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006440AM23
RA File Number	07AX04001741 AM23
Licence No and Date	0711006486/20/02/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	219 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006445AM23
RA File Number	13AX04000309 AM23
Licence No and Date	1311001756/20/02/2023

Norms Committee Decision:

Case deferred for the comments of TE. DL reply received.

Case No.	220 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006457AM23
RA File Number	02AX04000645 AM23
Licence No and Date	0211003876/20/02/2023
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	221 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006460AM23
RA File Number	07AX04001709 AM23
Licence No and Date	0711006489/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items. Case stands deferred.	

Case No.	222 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006462AM23
RA File Number	07AX04001708 AM23
Licence No and Date	0711006496/20/02/2023
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted the comments given by Consultant (Tec-1) dated 31.07.2023 and decided to remind Consultant (Tech-3) for comments on remaining items.

Case stands deferred.

Case No.	223 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006479AM23
RA File Number	05AX04003303 AM23
Licence No and Date	0511017427/21/02/2023

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	224 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	GLASS WALL SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006494AM23
RA File Number	03AX04005435 AM23
Licence No and Date	0311021593/21/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 02.08.2023, as under:

ITEM OF EXPORT - GLAZING SYSTEM OF VARIOUS TYPES

ITEMS OF IMPORT:

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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SI.NO.	ITEM OF IMPORT	WASTAGE APPLIED	QTY RECOMENDED
1	GLASSES OF VARIOUS TYPE AND THICKNESS	10%	1.10 SQ METER/SQ METER CONTENT IN EXPORT
2	SEALENT BASE	55%	1.10 KG/KG CONTENT IN EXPORT
3	SEALENT CATALYST	55 %	1.10 KG/KG CONTENT. IN EXPORT

RA concerned may take suitable consequential action accordingly.

Case No.	225 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006506AM23
RA File Number	34AX04001058 AM23
Licence No and Date	3411003411/22/02/2023
Norms Committee Decision: Case referred to DPIIT for the comments of TE.	

Case No.	226 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006507AM23
RA File Number	34AX04001057 AM23
Licence No and Date	3411003412/22/02/2023
Norms Committee Decision: Case referred to DPIIT for the comments of TE.	

Case No.	227 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAMKRISHNA FORGINGS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006514AM23
RA File Number	02AX04000635 AM23
Licence No and Date	0211003899/22/02/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	228 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006516AM23
RA File Number	13AX04000310 AM23
Licence No and Date	1311001764/22/02/2023
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

1. The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	229 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ASCENT INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006528AM23
RA File Number	52AX04001764 AM23
Licence No and Date	5211004251/23/02/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	230 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006538AM23
RA File Number	04AX04000995 AM23
Licence No and Date	0411004926/23/02/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	231 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006545AM23
RA File Number	03AX04005696 AM23
Licence No and Date	0311021654/23/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that final reminder has been issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to wait for the reply within 15 days.

The case stands deferred.

Case No.	232 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006565AM23
RA File Number	34AX04001049 AM23
Licence No and Date	3411003429/23/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Application on ANF-4A is required

The case stands deferred.

Case No.	233 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006585AM23
RA File Number	34AX04001083 AM23
Licence No and Date	3411003431/24/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2023 and a reminder has been sent on 20.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final reminder** to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	234 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006586AM23
RA File Number	34AX04001081 AM23
Licence No and Date	3411003432/24/02/2023

Norms Committee Decision:

Case referred to DPIIT for the comments of TE.

Case No.	235 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006592AM23
RA File Number	05AX04003268 AM23
Licence No and Date	0511017495/24/02/2023

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
III. Weight of each Export Product.
IV. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
V. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
VI. Sheet layout diagram of the material indicating the wastage during blanking.
VII. Drawing/diagram of blank with dimensions.

The case stands deferred.

Case No.	236 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006593AM23
RA File Number	34AX04001082 AM23
Licence No and Date	3411003436/24/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2023 and a reminder has been sent on17.06.2023 & 02.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final reminder** to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The case stands deferred.

Case No.	237 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006609AM23
RA File Number	03AX04005521 AM23
Licence No and Date	0311021736/27/02/2023

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	238 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006644AM23
RA File Number	34AX04001080 AM23
Licence No and Date	3411003443/27/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Application on ANF-4A is required

The case stands deferred.

Signature Not Verified

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	239 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006670AM23
RA File Number	06AX04000356 AM23
Licence No and Date	0611001869/28/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/8/2023-TSW dated 307.2023, as under:

I. Quantity 01 import Item at SI 0.1 (Zinc Scrap) may be allowed as applied for i.e 42000 Kgs as 1.05 Kgs/Kg content in the export Item at SI.No.1 .
II. Quality of import item at SI. N0.2 (Zinc) may be allowed as 52457 Kgs. as 1.02 Kgs/Kg content in the export Item at SI.No.2.

RA concerned may take suitable consequential action accordingly.

Case No.	240 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00006939AM23
RA File Number	07AX04001873 AM23
Licence No and Date	0711006718/13/03/2023

Norms Committee Decision:

: Case deferred for the comments of TE

Case No.	241 / NC/2/MEET/Jul/202324/7

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001018AM24
RA File Number	NA
Licence No and Date	0711006743/15/03/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	242 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001019AM24
RA File Number	NA
Licence No and Date	0711006747/15/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	243 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007013AM23
RA File Number	08AX04001976 AM23
Licence No and Date	0811007583/16/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 30-Aug-2023.

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

I. Application on ANF-4A is required

The case stands deferred.

Case No.	244 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007067AM23
RA File Number	07AX04001919 AM23
Licence No and Date	0711006800/20/03/2023

Norms Committee Decision:

1. Case deferred for the comments of TE.

Case No.	245 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007073AM23
RA File Number	03AX04006077 AM23
Licence No and Date	0311022268/20/03/2023

Norms Committee Decision:

Called for PH in the forthcoming meeting.

Case No.	246 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 30-Aug-2023 16:56:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007079AM23
RA File Number	02AX04000702 AM23
Licence No and Date	0211004076/20/03/2023
Norms Committee Decision: Committee Report Awaited	

Case No.	247 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007133AM23
RA File Number	13AX04000344 AM23
Licence No and Date	1311001821/22/03/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	248 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007135AM23
RA File Number	04AX04001117 AM23
Licence No and Date	0411005090/22/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

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Location: DGFT(HQ)

Case No.	249 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007136AM23
RA File Number	04AX04001118 AM23
Licence No and Date	0411005091/22/03/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	250 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007137AM23
RA File Number	56AX04000430 AM23
Licence No and Date	5611001658/22/03/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	251 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007153AM23
RA File Number	08AX04002142 AM23
Licence No and Date	0811007664/23/03/2023
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for the comments of TE

Case No.	252 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007159AM23
RA File Number	31AX04000377 AM23
Licence No and Date	3111002105/23/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	253 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007169AM23
RA File Number	04AX04001127 AM23
Licence No and Date	0411005118/23/03/2023
Norms Committee Decision: Committee Report Awaited	

Case No.	254 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007191AM23
RA File Number	34AX04001117 AM23

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Location: DGFT(HQ)

Licence No and Date	3411003528/24/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	255 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007192AM23
RA File Number	34AX04001119 AM23
Licence No and Date	3411003529/24/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	256 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007193AM23
RA File Number	04AX04001115 AM23
Licence No and Date	0411005134/24/03/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	257 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AKSHIT ENTERPRISES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00007197AM23
RA File Number	05AX04003581 AM23
Licence No and Date	0511017988/24/03/2023

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	258 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BEDMUTHA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007214AM23
RA File Number	03AX04006221 AM23
Licence No and Date	0311022451/25/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Size of conductors in cables along with quantities of cables in Kms and weight thereof, conductor size wise.
II. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
III. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
IV. Details of import items at SI.No.2 & 4 [Neo Plast (Black)] and its use in export items
V. Total requirement of each raw material, export product wise, in a tabular form.

The case stands deferred.

Case No.	259 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007244AM23
RA File Number	05AX04003524 AM23
Licence No and Date	0511018011/27/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	260 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AMITRON TUBULARS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007245AM23
RA File Number	08AX04002015 AM23
Licence No and Date	0811007717/27/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	261 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007249AM23
RA File Number	08AX04002124 AM23
Licence No and Date	0811007718/27/03/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The case stands deferred.

Case No.	262 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007260AM23
RA File Number	04AX04001114 AM23
Licence No and Date	0411005162/28/03/2023

Norms Committee Decision:

Committee Report Awaited.

Case No.	263 / NC/2/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007276AM23
RA File Number	09AX04001047 AM23
Licence No and Date	0911004768/29/03/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/23/2023-TSW dated 008.2023, as under:

Quantity of import Items at 81. 0 1 6 i.e. Elastosil R 401/40 S may be allowed as 1.05 Kgs. /Kg. content in e port items at 81. 0 1 & 2 respectively.

Quantity of Import i.e. s at SI 0.2 & 7 i.e. Aluminum Hydroxide may be allowed as 1.05 Kgs. Kg. content in e port items art SI. 0 1 & 2 respectively.

Quantity of Import items at SI NO.3 & 8 i.e. Mould Release Agent may be allowed as 1.05 Kgs. /Kg. content in export items at 81. 01 & 2 respectively.

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Quantity of Import items at SI No.4 & 9 i.e. Primer may be as 1.05 Kgs/Kg. content in export items art SI. 0 1 & 2 respectively.

Quantity of Import items at SI No.5 10 i.e. Glass Fiber may be allowed as 1.05 Kgs. /Kg. content in export items at 81. No 1 & 2 respectively.

RA concerned may take suitable consequential action accordingly.

Case No.	264 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007279AM23
RA File Number	04AX04001146 AM23
Licence No and Date	0411005173/29/03/2023
Norms Committee Decision: Committee Report Awaited	

Case No.	265 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NAVEEN JAIN METAL UDYOG
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007292AM23
RA File Number	05AX04003643 AM23
Licence No and Date	0511018081/29/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

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Location: DGFT(HQ)

Case No.	266 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007295AM23
RA File Number	34AX04001115 AM23
Licence No and Date	3411003546/29/03/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	267 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007319AM23
RA File Number	02AX04000723 AM23
Licence No and Date	0211004145/30/03/2023
Norms Committee Decision: Committee Report Awaited	

Case No.	268 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007335AM23
RA File Number	52AX04001824 AM23
Licence No and Date	5211004529/31/03/2023
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case deferred for the comments of TE

Case No.	269 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PARAMOUNT COMMUNICATIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007340AM23
RA File Number	05AX04003695 AM23
Licence No and Date	0511018114/31/03/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	270 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007347AM23
RA File Number	07AX04001549 AM23
Licence No and Date	0711007266/31/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	271 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred

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Location: DGFT(HQ)

Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00007352AM23
RA File Number	02AX04000726 AM23
Licence No and Date	0211004160/31/03/2023
Norms Committee Decision: Case Committee Report Awaited	

Case No.	272 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SEETHA TECHNOLOGIES,
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000863AM24
RA File Number	04AX04000086 AM24
Licence No and Date	0411005411/16/05/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	273 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000878AM24
RA File Number	03AX04000389 AM24
Licence No and Date	0311023626/16/05/2023
Norms Committee Decision: Case deferred for the comments of TE.	

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Location: DGFT(HQ)

Case No.	274 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000883AM24
RA File Number	07AX04000165 AM24
Licence No and Date	0711007577/16/05/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	275 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000898AM24
RA File Number	02AX04000093 AM24
Licence No and Date	0211004408/17/05/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	276 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000903AM24
RA File Number	07AX04000097 AM24
Licence No and Date	0711007590/17/05/2023
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for the comments of TE

Case No.	277 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000908AM24
RA File Number	04AX04000123 AM24
Licence No and Date	0411005426/17/05/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	278 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000924AM24
RA File Number	08AX04000278 AM24
Licence No and Date	0811008236/18/05/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	279 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000926AM24
RA File Number	02AX04000083 AM24

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0211004416/18/05/2023
Norms Committee Decision: 1. Committee Report Awaited.	

Case No.	280 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MKA ENGINEERS AND EXPORTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000935AM24
RA File Number	03AX04000670 AM24
Licence No and Date	0311023661/18/05/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	281 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VISIONOVA MULTISOURCE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000948AM24
RA File Number	33AX04000013 AM24
Licence No and Date	3311001217/18/05/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	282 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00000953AM24
RA File Number	03AX04000658 AM24
Licence No and Date	0311023696/18/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	283 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000954AM24
RA File Number	07AX04000096 AM24
Licence No and Date	0711007607/18/05/2023

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	284 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ENRX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000972AM24
RA File Number	07AX04000147 AM24
Licence No and Date	0711007619/19/05/2023

Norms Committee Decision:

Case deferred for the comments of TE.

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Location: DGFT(HQ)

Case No.	285 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CUBIC SYSTEMS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00000981AM24
RA File Number	07AX04000194 AM24
Licence No and Date	0711007622/19/05/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	286 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001022AM24
RA File Number	52AX04000044 AM24
Licence No and Date	5211004793/22/05/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	287 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001025AM24
RA File Number	52AX04000043 AM24
Licence No and Date	5211004794/22/05/2023
Norms Committee Decision:	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for the comments of TE

Case No.	288 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001042AM24
RA File Number	04AX04000174 AM24
Licence No and Date	0411005458/23/05/2023
Norms Committee Decision: : Case deferred for the comments of TE	

Case No.	289 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001043AM24
RA File Number	04AX04000173 AM24
Licence No and Date	0411005459/23/05/2023

Norms Committee Decision:

1. Case deferred for the comments of TE.

Case No.	290 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001046AM24
RA File Number	08AX04000277 AM24

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Licence No and Date	0811008260/23/05/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	291 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001059AM24
RA File Number	05AX04000437 AM24
Licence No and Date	0511018955/23/05/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	292 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001071AM24
RA File Number	05AX04000506 AM24
Licence No and Date	0511018968/24/05/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	293 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00001094AM24
RA File Number	08AX04000342 AM24
Licence No and Date	0811008278/25/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	294 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001110AM24
RA File Number	03AX04000589 AM24
Licence No and Date	0311023920/25/05/2023

Norms Committee Decision:

Case deferred for the comments of TE.

Case No.	295 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	H.R. SOLAR SOLUTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001115AM24
RA File Number	02AX04000110 AM24
Licence No and Date	0211004472/25/05/2023

Norms Committee Decision:

Case deferred for the comments of TE

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Case No.	296 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001116AM24
RA File Number	05AX04000384 AM24
Licence No and Date	0511018910/25/05/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 31.07.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	297 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00001124AM24
RA File Number	56AX04000162 AM24
Licence No and Date	5611001912/26/05/2023

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	298 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00002064AM24
RA File Number	08AX04000464 AM24
Licence No and Date	0811008462/22/06/2023
Norms Committee Decision: 1. Case deferred for the comments of TE.	

Case No.	299 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	COLORSHINE COATED PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002073AM24
RA File Number	03AX04001243 AM24
Licence No and Date	0311024773/22/06/2023
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	300 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002109AM24
RA File Number	02AX04000176 AM24
Licence No and Date	0211004627/22/06/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	301 / NC/2/MEET/Jul/202324/7

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Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002171AM24
RA File Number	02AX04000179 AM24
Licence No and Date	0211004634/23/06/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	302 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BALAJI EXTRUSIONS AND CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002494AM24
RA File Number	03AX04000426 AM24
Licence No and Date	0311024869/26/06/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	303 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002514AM24
RA File Number	03AX04001173 AM24
Licence No and Date	0311024883/26/06/2023
Norms Committee Decision: Case deferred for the comments of TE.	

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Case No.	304 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	V STAINLESS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002517AM24
RA File Number	03AX04001222 AM24
Licence No and Date	0311024886/26/06/2023
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	305 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002529AM24
RA File Number	02AX04000183 AM24
Licence No and Date	0211004640/26/06/2023
Norms Committee Decision: Committee Report Awaited	

Case No.	306 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002536AM24
RA File Number	08AX04000513 AM24
Licence No and Date	0811008520/26/06/2023
Norms Committee Decision:	

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1. Case deferred for the comments of TE.

Case No.	307 / NC/2/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202324/ 7 and 31/07/2023
HQ File Number	HQRNORM APPLY 00002544AM24
RA File Number	02AX04000178 AM24
Licence No and Date	0211004642/26/06/2023
Norms Committee Decision: Committee Report Awaited.	

Other Issue:

Case of M/s POSCO Maharashtra Steel Pvt. Ltd. ("POSCO-MH"): The Norms Committee had approved and ratified the AA No 0310804477, AA No 0310808011, AA No 0310813422, AA No 0310814951, AA No 0310817489. Now the firm has reported that RA, Mumbai has been issuing letters stating that the imported grades of steel are not the same as the grades of steel exported. The firm has requested the Norms Committee to provide a clarification or certificate in this regard so that their EODC can be competed.

Norms Committee Decision: The issue was referred to Consultant (SKB) for examination and comments. The firm was also called on PH on 02.08.2023 to explain their case and justify the pleas being provided in their application. The PH was attended by S/Shri/Ms Min Seok Kang (HOD - Marketing Startegy), Yogesh Palikondawar (AGM - Sales Strategy), Mr. Vaibhav Khandale (Dy Manager - Sales Strategy), Ajinkya Mishra, Ms. Avani Tiwari. After detailed deliberation and on the basis of explanation and justification given in the PH, the Committee decided to render following clarification:

Note: The written comments of the Technical Expert i.e. Consultant (SKB) will be communicated to RA, Mumbai as well as applicant by email.

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